An Expert Group has been set up for suggesting reforms and measures to combat malpractices.

Identification of backward districts

1768. SHRI GARIKAPATI MOHAN RAO: Will the Minister of PLANNING be pleased to state:

- (a) the norms adopted for identification of backward districts in the country and the districts identified as per these norms so far, State-wise;
- (b) the achievements made as result of the measures taken in these districts so far; and
- (c) whether Government has reviewed the status of these districts after identifying as backward districts?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (SHRI INDERJIT SINGH RAO): (a) Backward Districts have been identified for coverage under the District component of the Backward Regions Grant Fund (BRGF). The 250 districts initially identified for coverage under the scheme, included all the 200 districts covered by the first phase of the National Rural Employment Guarantee Act (NREGA) and 170 districts identified by the Inter-Ministry Task Group on Redressing Growing Regional Imbalances (IMTG),120 districts being common to both. List of 17 parameters used by the IMTG for Redressing Growing Regional Imbalances for identification of backward districts is given in Statement-I (*See* below). In 2012-13, 22 more districts were included, most of which were districts carved out of the existing BRGF districts between Census 2001 and 2011. The List of 272 districts covered under BRGF is given in Statement-II (*See* below).

(b) and (c) Funds under the District Component of BRGF have been used to fill critical gaps identified by the community through decentralized planning. The funds under BRGF are supplemental in nature to the funds flowing under various Central Sector and Centrally Sponsored Schemes. The Ministry of Panchayati Raj which is administering the scheme regularly reviews the status of implementation through meetings, video-conferences and visits by officials. An evaluation study of the BRGF has been conducted through the Programme Evaluation Organisation which shows that investments in creation of assets, promotion of livelihoods, etc. have been useful and have had a positive impact on the overall living conditions of the people.

Statement-I

List of 17 Parameters used by the Inter-Ministry Task Group on Redressing Growing Regional Imbalances (IMTG) For Identification of backward districts

1. Economic:

- (i) Per Capita Credit
- (ii) Per Capita Deposits
- (iii) Percentage of Agriculture Labourers
- (iv) Agriculture Wages
- (v) Output per Agricultural Worker

2. Social and Educational:

- (i) Percentage of SC Population
- (ii) Percentage of ST Population
- (iii) Female Literacy Rate
- (iv) Ratio of Secondary Schools to Population of Specific Age Group
- (v) Gross Enrolment Ratio Class I-VIII (Age 6-13years)

3. Health:

- (i) Crude Death Rate
- (ii) Infant Mortality Rate
- (iii) Institutional Delivery
- (iv) Full Immunisation

4. Amenities:

- (i) Percentage of Households without Electricity
- (ii) Percentage of Households with Banking Services
- (iii) Percentage of Households with Drinking Water Source greater than 500 metres away.

Written Answers to

Statement-II

List of 272 Districts covered under the District Component of Backward Regions Grant Fund

		Andhra Pradesh		
1.	Anantapur		2.	Chittoor
3.	Cuddapah		4.	Vizianagaram
		Arunachal Pradesh		
1.	Upper Subansiri			
		Assam		
1.	Barpeta		2.	Bongaigaon
3.	Cachar		4.	Dhemaji
5.	Goalpara		6.	Hailakandi
7.	Karbi Anglong		8.	Kokrajhar
9.	Lakhimpur		10.	Marigaon
11.	North Cachar Hills		12.	Chirang
13.	Baksa			
		Bihar		
1.	Araria		2.	Aurangabad
3.	Banka		4.	Begusarai
5.	Bhagalpur		6.	Bhojpur
7.	Buxar		8.	Darbhanga
9.	Gaya		10.	Gopalganj
11.	Jamui		12.	Jehanabad
13.	Kaimur (Bhabua)		14.	Katihar
15.	Khagaria		16.	Kishanganj
17.	Lakhisarai		18.	Madhepura
19.	Madhubani		20.	Munger
21.	Muzaffarpur		22.	Nalanda

262	Written Answers to	[RAJYA SABHA]		Unstarred Question
23.	Nawada		24.	Pashchim Champaran
25.	Patna		26.	Purbi Champaran
27.	Purnia		28.	Rohtas
29.	Saharsa		30.	Samastipur
31.	Saran		32.	Sheikhpura
33.	Sheohar		34.	Sitamarhi
35.	Supaul		36.	Vaishali
37	Arwal		38.	Siwan
		Chhattisgarh		
1.	Bastar		2.	Bilaspur
3.	Dantewada		4.	Dhamtari
5.	Jashpur		6.	Kabirdham
7.	Kanker		8.	Korba
9.	Korea		10.	Mahasamund
11.	Raigarh		12.	Rajnandgaon
13.	Surguja		14.	Narayanpur
15.	Bijapur			
		Gujarat		
1.	Banas Kantha		2.	Dahod
3.	Dang		4.	Narmada
5.	Panch Mahals		6.	Sabar Kantha
		Haryana		
1.	Mahendragarh		2.	Sirsa
		Himachal Pradesh		
1.	Chamba		2.	Sirmaur
		Jammu and Kashmir		
1.	Doda		2.	Kupwara
3.	Poonch		4.	Ramban
5.	Kishtwar			

	Jharki	nand	
1.	Bokaro	2.	Chatra
3.	Deoghar	4.	Dhanbad
5.	Dumka	6.	Garhwa
7.	Giridih	8.	Godda
9.	Gumla	10.	Hazaribagh
11.	Jamtara	12.	Koderma
13.	Latehar	14.	Lohardaga
15.	Pakur	16.	Palamu
17.	Ranchi	18.	Sahebganj
19.	Saraikela Kharsawan	20.	Simdega
21.	West Singhbhum	22.	Khunti
23.	Ramgarh		
	Karna	taka	
1.	Bidar	2.	Chitradurga
3.	Davangere	4.	Gulbarga
5.	Raichur	6.	Yadgir
	Kera	ala	
1.	Palakkad	2.	Wayanad
	Madhya I	Pradesh	
1.	Balaghat	2.	Barwani
3.	Betul	4.	Chhatarpur
5.	Damoh	6.	Dhar
7.	Dindori	8.	Guna
9.	Jhabua	10.	Katni
11.	Khandwa	12.	Khargone
13.	Mandla	14.	Panna
15.	Rajgarh	16.	Rewa

264	Written Answers to	[RAJYA SABHA]		Unstarred Que.
17.	Satna		18.	Seoni
19.	Shahdol		20.	Sheopur
21.	Shivpuri		22.	Sidhi
23.	Tikamgarh		24.	Umaria
25.	Ashoknagar		26.	Burhanpur
27.	Anuppur		28.	Chhindwara
29.	Alirajpur		30.	Singrauli
		Maharashtra		
1.	Ahmednagar		2.	Amravati
3.	Aurangabad		4.	Bhandara
5.	Chandrapur		6.	Dhule
7.	Gadchiroli		8.	Gondia
9.	Hingoli		10.	Nanded
11.	Nandurbar		12.	Yavatmal
		Manipur		
1.	Chandel		2.	Churachandpur
3.	Tamenglong			
		Meghalaya		
1.	Ri Bhoi		2.	South Garo Hills
3.	West Garo Hills			
		Mizoram		
1.	Lawngtlai		2.	Saiha
		Nagaland		
1.	Mon		2.	Tuensang
3.	Wokha		4.	Longleng
5.	Kiphrie			

[24 July, 2014]	Ur	nstarred Questions	265
Odisha			
	2.	Boudh	
	4.	Dhenkanal	
	6.	Ganjam	
	8.	Kalahandi	
	10.	Keonjhar	
	12.	Malkangiri	
	14.	Nabarangpur	
	16.	Rayagada	
	18.	Sonepur	
	20.	Bargarh	
Punjab			
Rajasthan			
	2.	Barmer	
	4.	Dungarpur	
	6.	Jalore	
	8.	Karauli	
	10.	Sirohi	
	12.	Udaipur	
Sikkim			

2.

4.

6.

2.

Dindigul

Sivaganga

Villupuram

Karimnagar

Tamil Nadu

Telangana

Written Answers to

Bolangir

Deogarh

Gajapati

Jharsuguda

Kandhamal

Mayurbhanj

Koraput

Nuapada

Sambalpur

Sundargarh

Hoshiarpur

Banswara

Chittorgarh

Jaisalmer

Jhalawar

Tonk

Pratapgarh

North District

Cuddalore

Adilabad

Nagapattinam

Tiruvannamalai

Sawai Madhopur

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266	Written Answers to	[RAJYA SABHA]		Unstarred Questions
3.	Khammam		4.	Mahbubnagar
5.	Medak		6.	Nalgonda
7.	Nizamabad		8.	Rangareddi
9.	Warangal			
		Tripura		
1.	Dhalai			
		Uttar Pradesh		
1.	Ambedkar Nagar		2.	Azamgarh
3.	Bahraich		4.	Balrampur
5.	Banda		6.	Barabanki
7.	Basti		8.	Budaun
9.	Chandauli		10.	Chitrakoot
11.	Etah		12.	Farrukhabad
13.	Fatehpur		14.	Gonda
15.	Gorakhpur		16.	Hamirpur
17.	Hardoi		18.	Jalaun
19.	Jaunpur		20.	Kaushambi
21.	Kheri		22.	Kushi Nagar
23.	Lalitpur		24.	Maharajganj
25.	Mahoba		26.	Mirzapur
27.	Pratapgarh		28.	Rae Bareli
29.	Sant Kabeer Nagar		30.	Shravasti
31.	Siddharth Nagar		32.	Sitapur
33.	Sonbhadra		34.	Unnao
35.	Kanshiram Nagar			
		Uttarakhand		
1.	Chamoli		2.	Champawat
3.	Tehri Garhwal			

	West	Bengal	
1.	24 Paraganas South	2.	Bankura
3.	Birbhum	4.	Dinajpur Dakshin
5.	Dinajpur Uttar	6.	Jalpaiguri
7.	Maldah	8.	Medinipur East
9.	Medinipur West	10.	Murshidabad
11.	Purulia		

[24 July, 2014]

Norms for categorizing BPL people

1769. SHRI GARIKAPATI MOHAN RAO: Will the Minister of PLANNING be pleased to state:

- the existing norms to categorize people living Below Poverty Line (BPL); (a)
- whether there is any proposal to review the norms for the people living under BPL;
 - if so, the details thereof and the reasons therefor; and
- (d) the time by which the revised norms are likely to be finalized and implemented?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (SHRI INDERJIT SINGH RAO): (a) The Planning Commission defines poverty line on the basis of Monthly Per Capita Consumption Expenditure (MPCE) as the criterion. The present poverty estimates are based on the methodology recommended by the Expert Group under the Chairmanship of Prof. Suresh D. Tendulkar in 2009. The Tendulkar Committee recommended MPCE of ₹ 447 for rural areas and ₹ 579 for urban areas as the poverty line for the year 2004-05, which was accepted by the Planning commission. Since January 2011, the Planning Commission has been using Tendulkar Committee methodology to estimate the poverty line and the poverty ratio at national and state level. For the year 2011-12, the Planning Commission, using the poverty line recommended by the Tendulkar Committee for 2004-05 and updating it to 2011-12 has estimated the poverty lines as monthly per capita consumption expenditure (MPCE) of ₹816 in rural areas and ₹ 1000 in urban areas.

(b) and (c) The methodology for estimation of poverty line followed by the Planning Commission has been based on the recommendations made by the experts in the field. The Planning Commission reviews the methodology for estimation of poverty from